Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Indirect Taxes & Customs  
2nd & 3rd Floor, Bhai Vir Singh Sahitya Sadan,  
Bhai Vir Singh Marg, Gole Market,  
New Delhi-110001

F. No. 8/B/95/HRD (HRM-I)/SL/2018  
Dated: 12-12-2018

Office Memorandum

Subject:- Corrections in the Integrated All India Seniority List (AISL) of Administrative Officers (Central Excise and Directorates) for the period upto 2008 – regarding

The undersigned is directed to say that on the basis of information furnished by the Cadre Controlling Authority, the competent Authority has approved rectification in category in respect of one Administrative Officer in Integrated All India Seniority List (AISL) for the period upto 2008. The details regarding the reference letter of the Cadre Controlling Authority vide which the relevant information was received has been mentioned in Annexure I.

2.0 The details of rectification in the category is given in Annexure “A” (1 no.).

3.0 Accordingly, Office Memorandum of correction in the Integrated All India Seniority List of Administrative Officers (Central Excise and Directorates) for the period upto 2008 has been prepared by this Directorate on the basis of request for rectification/ correction in category from the Cadre Controlling Chief Commissioner/ Commissioner.

4.0 The correction/ rectification carried out in the present order shall also be posted on the official web site of CBIC and DGHRRD.

(Balesh Kumar)  
Director General (HRM)

Copy to:

1. The Chief Commissioners of Hyderabad CGST Zone.  
2. The Director (Ad-I) A&B, CBIC, North Block, New Delhi.  
4. Assistant Director (HRM-I) for uploading on website www.dghrrdcbec.gov.in.

(Balesh Kumar)  
Director General (HRM)
### Annexure I

List of representation received from the Cadre Controlling Authority for updating the Integrated All India Seniority List (AISL) of Administrative Officers (Central Excise and Directorates) for the period upto 2008:

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Cadre Controlling Authorities</th>
<th>File No.</th>
<th>Date</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Hyderabad Zone</td>
<td>C. No. II/39/23/2018-Estt. CC (HZ)/1290</td>
<td>27.11.2018</td>
</tr>
</tbody>
</table>

### Annexure “A”

Correction in integrated AISL (Central Excise and Directorates) for the period upto 2008

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>AISL Administrative Officers SL. No.</th>
<th>Name of Officer Sh.</th>
<th>Whether GEN / SC / ST / OBC</th>
<th>Date of Birth dd mm yyyy</th>
<th>Cadre Controlling Zone</th>
<th>Remarks</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>264</td>
<td>M.V. RAMA KRISHNA</td>
<td>GEN- PH</td>
<td>4 6 1967</td>
<td>HYDERABAD</td>
<td>Category corrected &quot;GEN - PH&quot; instead of GEN as per CCA letter dt. 27.11.2018</td>
</tr>
</tbody>
</table>